COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 266 OF 2016 & IA NO. 561 OF 2016

Dated: 2nd November, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of :

PEL Power Ltd. **…Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Anr. **.....Respondent(s)**

Counsel for the Appellant(s) : Ms. Swapna Seshadri
Ms. Neha Garg

Counsel for the Respondent(s) : Mr. S. Vallinayagam for TANGEDCO

ORDER

Issue notice on the appeal as well as on the IA No. 561 of 2016 (*for interim direction*). Mr. Vallinayagam takes notice on behalf of Respondent No.2. Notice be issued to the other respondents returnable on 06.12.2016. Dasti, in addition, is permitted.

List the matter on ***06.12.2016.***

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai)
Chairperson

mk/pr